

HR-29/67/2021-HR-FSSAI /182
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(मानव संसाधन विभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली - 110 002
ईमेल आईडी : estt@fssai.gov.in

Date: 22nd March, 2024

OFFICE ORDER No. 118/2024

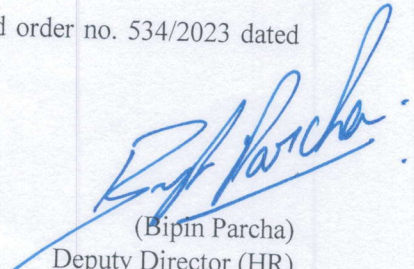
Subject: Declaration of CPIO and Appellate Authority - reg.

In partial modification to the office order 396/2023 dated 27.09.2023 and order no. 534/2023 dated 20.12.2023 declaring CPIOs and Appellate Authorities in FSSAI, following changes have been decided with the approval of the Competent Authority:

Sr. No.	Divisions	Units under various Divisions	CPIO	Appellate Authority
1	General Administration and Policy Coordination Division	(a) General Administration Unit	Shri Pankaj Azad, DD	Shri Avinash Kusumakar, JD
		(b) Protocol Cell		
		(d) Parliament Cell	Ms Shweta Negi, AO	Shri Ankeshwar Mishra, JD
		(e) RTI and Grievance Cell (f) Policy Co-ordination		
2	Information Technology Division	(a) Application Development & Support Unit	Sh. Anindya Mandal, Deputy Manager-IT	Ms Lily Prasad, Chief Technology Officer
		(b) Data Analytics Unit		
3	Regulatory Compliance Division	(b) Enforcement Unit	Sh. Nilesh Ojha, AD	Shri Ajeet Singh, JD
		(c) Consumer Grievances Unit	Ms. Vinita Verma, AD (Tech)	Shri Sharad Rao, JD
		(d) State Coordination Unit	Sh. Nilesh Ojha, AD	Shri Sharad Rao, JD
		(e) PIMU		
		(f) Regulatory Audit Unit	Sh. Nilesh Ojha, AD	Shri Ajeet Singh, JD

2. Other contents of the Office Order no. 396/2023 dated 27.09.2023 and order no. 534/2023 dated 20.12.2023 shall remain unchanged.

3. This issues with the approval of the competent authority.


(Bipin Parcha)
Deputy Director (HR)

To: -

- Concerned Officers.
- GA Division, FSSAI, HQ-for necessary action.
- ✓ IT Division – for uploading on website under CPIO section and e-office dashboard.